

<b>CITY CIVIL COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ADDL SESSIONS JUDGE CIVIL CAUSE LIST DATED 14.08.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	Suit 3236/2014	Runmal C Sanghvi Vs MCGM and Asst. Engineer B and F	NM Hearing
2	Suit 416/2005	SMT.AFROZE A.SHAIKH Vs B.M.C.	NM Hearing
3	Suit 873/2014	MS KIRAN SYNTHETICS Vs MCGM	NM Hearing
4	Suit 8/2015	Mohammed Ismail Gulam Shaikh Vs MCGM	NM Hearing
5	Suit 1420/2015	Mohd.Shakil Yasin Siddique Vs MCGM	NM Reply
6	Suit 476/2016	Vishal Ratilal Parmar Vs The MCGM	NM Reply
7	Suit 1931/2017	Ali Mohd. Abdul Rehman Mansuri Vs MCGM	NM Reply
8	Suit 291/2018	Shaikh Faiz Abdul Samad Vs MCGM	NM Reply
9	Suit 2511/2014	1.MR. AKHTAR HUSSAIN WARIS KHAN 2.MR. SHAIKH ABDUL HAMID JUMAI 3.MR.KHAN MUKHTARALI RAZA MEHMOOD Vs MUNICIPAL CORPORATION OF GR. MUMBAI	C/S hearing
10	Suit 109/2016	Mohammed Yakub Babu Sodawalla Vs MCGM	C/S Reply

**Sheristedar  
(CR No.05)**

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ Shri. S.C.Pathare  
COURT 5 ASST SESSIONS JUDGE  
CRIMINAL CAUSE LIST DATED 14.08.2020**

<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	s.c.315/2017	CHEMBUR POLICE STATION Vs MARTIN ANTHONYSWAMI DURAIRAJ AND ORS.02	Report
2	s.c.177/2019	The State of Maharashtra - Antop Hill Police Station Vs Javed Hussen Abdul Rahim Shaikh	Report

**Sheristedar  
(CR No.05)**

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